

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Sub:-Implementation of Jammu & Kashmir Human Resource/Management System-
JKHRMS.



Ref:- Circular No. 35JK(GAD) of 2022 dated 12.10.2022.

ORDER

No: 290 /RJ/2022

Dated: 14.11.2022

Henceforth, all the officer(s)/official(s) of High Court Wing, Jammu, are hereby directed to visit Jammu & Kashmir Human Resource Management System (JKHRMS) on <https://hrms.jk.gov.in> and get themselves registered on the system by using CPIS Numbers and Check/modify their basic as well as other service related details. Besides, the Assistant Registrar Accounts, (DDO), High Court Wing, Jammu, shall ensure that the information of all the officer(s)/official(s) of Jammu Wing, is updated and verified as per their service record with consultation of Administrative Wing.


(S.R.Gandhi)
Registrar Judicial

Dated:14.11.2022

No: 3534-38 /RJ/2022

Copy to the:-

1. Worthy Registrar General, High Court of J&K and Ladakh, at Jammu, for information.
2. Joint Registrar (Personal Staff.)
3. Joint Registrar (Administration.)
4. Assistant Registrar (Accounts.)
.....High Court Wing, Jammu, for information and necessary action.
5. Incharge NIC, High Court Wing, Jammu, for uploading the same on the official Website of the High Court.


Registrar Judicial
